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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.Nos.1143/92,
440/94 & 571/94.

Dt. of Decision : 16-11-95..

O.A.No.1143/92.

1. P.Amos
2. Charles Dominic
Anthony Glover
3. P.Sailesh
4. Ch.Venkata Sridhar
5. T.Pratap Kumar
6. D.Bansley
7. D.Sreenivasa Rao
8. M.Mohana Sai Kumar
9. P.Venkata Sashaleh
10. D.Paul
11. Shaik Mastan
12. P.Koteswara Rao
13. K.Krishna Murthy
14. Shaik Mahamed Kabja
Valli
15. Abdul Azeez
16. Ch.Venkateswara Rao
17. Shaik Noor Ahmed Jani
18. T.Naga Venkata Soma Sekhar
19. P.Venkata Satyanarayana
20. S.Sitaramam
21. S.Kishore Kumar
22. S.Arun Kumar
23. B.Mario Babu
24. Naidu Arjun Rao
25. P.Babu Rao
26. Y.Nagendra Babu
27. R.Venkateswara Rao
28. G.Suresh Kumar
29. P.Srinivasulu
30. N.Suresh Kumar

.. Applicants.

Vs

1. Union of India, Rep. by
its General Manager,
SCRly, Rail Nilayam,
Secunderabad.
2. The Chief Personnel Officer,
SC Rly, Rail Nilayam,
Secunderabad.
3. The Divl. Rly. Manager (Personnel Branch),
SC Rly, Vijayawada.

.. Respondents.

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12. D. Ramakrishna
13. P. Koteswara Rao
14. D. Poul
15. G. Rathnam
16. Sk. Masthan
17. Abdul Aziz
18. TNVS Sekhar
19. G. Mahar Babu
20. P. V. Seshaiah
21. N. Dayakar
22. E. Sambasiva Rao
23. P. Augustian Raju
24. M. Naga Rajan
25. N. V. V. S. G. K. Murthy
26. Abdul Ayub Jani
27. N. Suresh Kumar
28. Ch. V. Sreedhar
29. D. V. Ramana
30. MM Sai Kumar
31. Y. Nagendra Babu
32. Ch. Satyanarayana
33. J. Srinivasulu
34. Ch. Ram Babu
35. B. Vivekananda
36. T. Thurupathi Swamy
37. D. Venugopal
38. G. Prakasa Rao
39. DMD Vali Basha
40. Ch. Srinivasa Rao
41. Md. Mahabees Alam
42. S. Seetharaman
43. R. Venkateswara Rao
44. SSV Prasada Rao
45. K. P. Seryanarayana
46. MVK Mohana Rao
47. Ch. SRC Sekhar Rao
48. N. Soorapa Raju
49. M. Venu
50. N. R. Paramanandam
51. G. Murali Krishna
52. P. V. Satyanarayana
53. G. Gopalakrishna Murthy
54. P. Srinivasa Rao
55. BVB Krishna Reddy
56. S. Venkateswara Rao
57. U. Narasinga Rao
58. S. Kishore Kumar
59. Ch. Satyanarayana
60. K. Nageswara Rao
61. KY Unnikrishnan
62. I. Sudhakar Rao
63. Y. Srinivasa Rao
64. D. Ramesh
65. T. R. Satish
66. Y. Babu Rao
67. Ch. Naga Raju
68. P. Ramesh
69. K. Venkateswara Rao
70. P. Murali Krishna
71. P. Chinnaiah
72. G. Suresh Kumar
73. P. Ramakrishna
74. A. Chittaranjan Babu
75. P. Karimulla Khan
76. B. Mariya Babu
77. N. Arjuna Rao
78. Sk. Noor Ahmad Jani
79. D. Poornachandra Rao
80. P. Srinivasulu
81. Ch. Venkateswarlu
82. Pl. Babu Rao
83. S. Aruna Kumar
84. V. V. L. N. Murthy
85. G. Sunanda Kumar
86. B. Ramakrishna
87. K. Jaya Kumar
88. B. Ananda Rao
89. S. Perumal
90. S. Jakkar Hussain
91. Ch. Pratap Kumar
92. James P. M. Dias
93. J. Durga Prasad.

.. Respondents.

86. B. Ramakrishna
87. K. Jayakumar
88. B. Ananda Rao
89. S. Parumal
90. S. Jaseer Hussain
91. Ch. Pratap Kumar
92. James P.M. Dias
93. J. Durga Prasad.

(RR 75 to 93 are working under the control of Traction Foreman, SC Rly, Birtagunta).

.. Respondents.

D.A. 440/94.

1. T. Venkata Reddy
2. G. Narasimha Rao
3. M. Hrudaya Raju
4. L. Adinarayana
5. P. U. Sankar Babu
6. T. Yedha
7. A. Garataiah
8. L. Chandra Rao
9. D. Benjamin
10. NL Dilip Kumar
11. Sk Ismail
12. V. Narsimha Rao
13. B. Seshagiri Rao
14. R. Sankar Reddy
15. Md. Haffizulla
16. Sk. Khader Basha
17. P. Krishna Murthy
18. Sk. Abdul Khader
19. Md. Ali
20. G. Manga Raju
21. V. Ramji Rao
22. V. Venkateswar Rao
23. P. Kateswar Rao
24. G. Sudhakar Rao
25. CC Venkateswarlu
26. K. S. Dorai Raj
27. R. Venkateswarlu
28. Sk. Abdul Razack

29. P. Samuel
30. JSS Sarma
31. Ch. Krishnaiah
32. J. Venkateswar Rao
33. K. Ranga Sai
34. K. Adinarayana
35. T. S. Ramakrishna
36. Ck. Selva Raj
37. G. Nagesiah
38. D. Santha Raj
39. M. Malleswar Rao
40. K. Prasad
41. R. Raja Rao
42. Sk. Khader Sahib
43. K. Venkata Rao
44. Sd. Nazeer Ahmed
45. Sk. Md. Khasim
46. Ch. Venkateswarlu
47. G. Babu Rao
48. T. R. Naidu
49. T. Rama Narayana
50. K. Siva Reddy
51. Sk. Chand Basha
52. N. Kondiah
53. Sk. Mastan Vali
54. P. Ramana
55. T. H. Anandakumar

.. Applicants.

Vs

1. The Divl. Rly, Manager,
SC Rly, Vijayawada.
2. The Sr. Divl. Personnel Officer,
SC Rly, Vijayawada.
3. The Sr. Divl. Electrical Engineer,
SC Rly, Vijayawada.
4. P. Amos
5. Charles D. A. Glewer
6. P. Sailesu
7. Md. Khajavali
8. K. Krishna Murthy
9. D. Srinivasa Rao
10. TEI Stewart
11. D. Srinivas

J U D G E M E N T

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

The three O.As. involve the question of inter-se seniority between the direct recruits for the post of Fireman-A (later designated as First Fireman) and the promotees who were first promoted as adhoc Fireman-A/1st Fireman and later regularised in the said posts. They belong to Vijayawada Division of South Central Railway. All the three OAs can be conveniently disposed of by a common order.

O.A.NO.1143/92

2. The applicants in this OA are the direct recruits to the post of Fireman-A/1st Fireman. They filed this OA praying for a direction to the respondents for declaration that they were deemed to have been promoted to the next higher post of Shunters in the grade of Rs.1200-2040 (RSRP) from 11/14.12.82 from the dates their juniors were promoted to the said post with all consequential benefits including arrears of pay by holding that the impugned orders are illegal, void, and unenforceable.

3. In pursuance of the interim directions in OA 1143/92, the provisional seniority list of 1st Fireman was published as per letter No.B/P-612/II/2/RG/Vol.VII dated 18.6.93 and the same was made final as per letter of even number dated 1.3.94.

OAs 440/94 & 571/94.

4. The applicants in both these OAs were promoted to the post of 1st Fireman on adhoc basis in 1990 and later they were regularised in the said post from the respective dates of adhoc promotion. The seniority list circulated as per list dated 1.3.94 as referred to hereinbefore is assailed in these OAs. The direct recruits, some of whom are applicants in OA 1143/92, are impleaded as Respondents 4 to 93 in these OAs.

contd.....

Counsel for the Applicants

: Mr. G. Ramachandra Rao
in OA. No. 1143/92.

Mr. S. G. Ravinder Reddy
in OA. Nos. 571/94 & 440/94.

Counsel for the Respondents

: Mr. N. V. Ramana, Addl. CGSC.
in OA. Nos. 1143/92, 571/94 &
440/94.

CORAM:

THE HON'BLE SHRI JUSTICE V. N. ELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)